

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.05.2022 (MONDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 36 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Ors.	AchyuthAjith Kumar	Yaman Verma

### For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 73 of 2022 <b>(With Defects)</b>	Rakesh Jindal Vs. Rashi Steel and Power Ltd. & Ors.	Karan Malhotra	Animesh Kumar Ishaan Saha Tanay Agarwal Nishant Kumar-R1
3.	Competition App. (AT) No. 25 of 2022	People for Animals Through its Trustee Gauri Maulekhi Vs. Competition Commission of India & Ors.	Amritananda Chakravorty	Shama Nargis Parthasarathi Jha-R2

### For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 565 of 2021	Yogesh Singh Vs. Supriyo Kumar Chaudhuri & Ors.  <b>With</b>	Gautam Singh	Akash Yadav Sabarni Mukherjee Swati Dalmia Indrani Ghosh-R1
5.	Comp. App. (AT) (Ins) No. 594 of 2021	Satya Narayan Jhunjunwala Vs. Supriyo Kumar Chaudhari & Ors.	Garima Sharma	Swati Dalmia Plazer Mokhtan Akash Yadav Indranil Ghosh-R1
6.	Comp. App. (AT) (Ins) No. 616 of 2021	Amit Wadhvani Vs. Global Advertisers & Anr.	Kush Chaturvedi	Girish Kedia Shivangi Kedia Mohit Chaudhary Amir Ariswala-R1
7.	Comp. App. (AT) (Ins) No. 164 of 2022	Sandeep Kumar Shah Vs. Priya Food Products Ltd.	Sameer Gupta	Abhishek Sikdar Pallavi Ray
8.	Comp. App. (AT) No. 167 of 2021	Mahamaya Financial Consultant Pvt. Ltd. Vs. Registrar of Companies, New Delhi	Dhiren R. Dave	

**For Hearing**

9.	Comp. App. (AT) (Ins) No. 612 of 2021 <b>(PH)</b>	Rajesh Narang Vs. Durha Vitrak Pvt. Ltd. & Anr.	Rajat Bhardwaj	Sharad Tyagi Yukti Makan-R1, R2 Aishwarya Mohan Gahrana
10.	Comp. App. (AT) (Ins) No. 24 of 2021	Dinesh G. Jaiswal Vs. Punjab National Bank & Anr.	Purushottam Kumar Jha	Aditya Dewan-R1 & R2
11.	Comp. App. (AT) (Ins) No. 253 of 2021	Central Goods & Services Department Vs. Abhijit Guhathakurta & Anr.	Pratap Singh Ahluwallia	Vaijayant Paliwal Moulshree Shukla Misha
12.	Comp. App. (AT) (Ins) No. 687 of 2021	IDBI Bank Ltd. Vs. Praveen Bansal & Anr.	Praful Jindal	Adya Singh-R1
13.	Comp. App. (AT) No. 321 of 2019	Yash Vardhan Mall. Vs. Indrapuri Studios Pvt. Ltd. & Ors.	Ashok Kumar Jain	Dhruv Surana
14.	Comp. App. (AT) No. 19 of 2020	Chander Verma Vs. Continental Construction Ltd. & Ors.	Chandan Dutta	Saurabh Kalia-R2,3 Ashim Vachher-R4 Swapnil Gupta-R5
15.	Comp. App. (AT) No. 212 of 2020	Registrar of Companies Vs. Sri Endrash Investment and Finance Pvt. Ltd.	Shashank Bajpai	
16.	Comp. App. (AT) No. 25 of 2021	Subham Construction Pvt. Ltd. Vs. Registrar of Companies, Orissa	Dhananjay Bhaskar Ray	Kamal Kant Jha-R1
17.	Comp. App. (AT) No. 41 of 2021	Shree Balaji (India) Pvt. Ltd. Vs. Registrar of Companies, Odisha	Dhananjay Bhaskar Ray	Kamal Kant Jha- COC Saurabh
18.	Competition App. (AT) No. 48 of 2018	India Glycols Ltd. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Arjun Krishnan(R1), Sridhar Potaraj (R2), ML Lohaty(R4 to R6)
19.	Competition App. (AT) No. 48 of 2019	Beach Minerals Producers Association & Ors. Vs. Government of India & Ors.	G. Balaji	Bulbuli Richong Aditi Sharma-R3

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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**